

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1199**

TO BE ANSWERED ON THE 27TH JULY, 2022/ SRAVANA 5, 1944 (SAKA)

**SAFETY AND SECURITY OF GOVERNMENT EMPLOYEES IN J&K AND
LADAKH**

1199 SHRI VIVEK K. TANKHA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of employees, including Kashmiri Pandits, of the State and the Central Governments in the UT of Jammu and Kashmir and Ladakh who lost their lives in terrorism-related incidents since the abrogation of Article 370 on 5th August, 2019, the details thereof;

(b) whether Government is considering transfer of Kashmiri Pandit employees to safe havens outside Kashmir valley; and

(c) if so, what measures have been taken so far?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) The Government has a policy of zero tolerance against terrorism and the security situation has improved significantly in Jammu and Kashmir (J&K). There has been substantial decline in terrorist attacks from 417 in 2018 to 229 in 2021. Since the repeal of Article 370, 09 Government employees (excluding security forces) including 01 Kashmiri Pandit have lost their lives in terror-related incidents in J&K.

(b) & (c) In terms of Jammu and Kashmir Kashmiri Migrants (Special Drive) Recruitment Rules, 2009 notified on 30.12.2009, the appointees shall have to work within Kashmir Valley and shall not be eligible for transfer outside the Valley under any circumstances. However, they have been posted at safer zones in various District/Tehsil/Headquarters within the Kashmir Division. Besides, the Government has taken several measures to ensure safety of minorities in the valley. These include a robust security and intelligence grid, day & night area domination, patrolling and proactive operations against terrorists, round the clock checking at Nakas, deployment of security forces at strategic points to thwart any terrorist attack.
